

Defective Case Register from 2025-01-03 to 2025-01-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/55029/2024	PRASANTA KUMAR MOHANTY (2)	2025-01-03	1. Page Nos.28 AND 29 Are Not Legible
2	D-WP(C)/55183/2024	SOMANATH MISHRA	2025-01-03	.Subject Code Not Furnished .
3	D-BLAPL/93/2025	T.NARAYANA MURTY	2025-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 15-16 and 17 not properly scanned. page nos. 81 and 82 not arranged properly.Page nos 38 and39 not neat
4	D-WP(C)/54857/2024		2025-01-03	Synopsis and date chart not filed .
5	D-CRLMC/39269/2024	NISHIKANTA MISHRA	2025-01-03	1. Page nos.180- 181 and 182 repeated twice. 2. Certified copy of order under annex-4 not filed.
6	D-WP(C)/54875/2024	RAMESH AGARWAL	2025-01-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-WP(C)/55134/2024	PADMANAV BHUTIA	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Legible copy of page-27 and 28 to be filed.3.Date of execution of vakaltnama not furnished.
8	D-RSA/50726/2024	HRUDANANDA MOHAPATRA	2025-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Copy of Trial Court Judgement / Order not filed.
9	D-WP(C)/54567/2024	KAPILA CHARAN NAYAK	2025-01-03	Page No.3 and 4 of writ petition not signed by counsel.
10	D-WP(C)/198/2025	KAJAL SAHOO	2025-01-03	Wrongly page mark the annexure -2 and 3 in Index.
11	D-BLAPL/57/2025	BISWARANJAN MAHARATHA	2025-01-03	As per standing order the name of informant shall not be mentioned in the Petition.
12	D-WP(C)/55077/2024	PADMANAV BHUTIA	2025-01-03	1. Paragraph not correctly mentioned in declaration. 2. Mobile No. filing advocate is not mentioned in V Nama. 3. Page No. 27 and 28 are not neat.
13	D-BLAPL/53/2025	RAKESH BEHERA	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
14	D-CMP/54902/2024	NIKHILESH BARIK	2025-01-03	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .1.10 paisa each not paid on annexures 2- 3 and 4 .

15	D- CONTC/53781/2024	ADV	2025-01-03	1. Period of Delay 157 days
16	D-CMP/63/2025	SISIR KUMAR PUROHIT	2025-01-03	Quashing of impugned order under annexure mentioned in prayer appears to be not correct .
17	D- CRLMC/39212/2024	KIRTAN DANG	2025-01-03	1. Certified copy of annex-1 not filed.
18	D- CONTC/53779/2024	ADV.	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Date Of Disposal Mentioned In Prayer As 8.10.2024 Instead Of 30.9.2024.
19	D-WP(C)/54731/2024	ATMAJIT MANMITH DAS	2025-01-03	page -31 not legible
20	D- CONTC/53774/2024	ADV.	2025-01-03	1.Signature Of The petitioner Is Different On Affidavit.
21	D-WP(C)/55024/2024	SASMITA NANDA	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure-8 is not attested as true copy. 2. the name of the counsel in capital letters and mobile numbers in vakaltnama not furnished. 3. The of the petitioner in vakaltnama not correctly furnished.
22	D-WP(C)/54587/2024	NARAYAN PRASAD PARIJA	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date mentioned in Annexure-2 does not tally with averment of writ petition. book marks index and index of writ petition.
23	D-WP(C)/55078/2024	PADMANAV BHUTIA	2025-01-03	1. Page No 27 and 28 are not neat. Mobile No. filing advocate is not mentioned in the V Nama. 2..Petition not correctly addressed to Honorable Court
24	D-MACA/52952/2024	SANJAY KUMAR MOHANTY 2	2025-01-03	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 2 days 2. Valuation of the appeal and court fee payable not furnished. 3. Court Fee Rs.20000/-is payable.
25	D-ABLAPL/56/2025	S.S.RAY (2)	2025-01-03	G.R case number not mentioned in the cause title and petition.
26	D- CRLMC/39055/2024	AMIT KUMAR NAG	2025-01-03	1. Date of order not correctly furnished in 1st line of page no.12. 2. Certified copy of annex-1 not filed. 3. Nomenclature not correctly furnished in 2nd line of page no.9
27	D-WP(C)/54708/2024	SAROJA KANTA SAMAL	2025-01-03	Page Nos.109 to 112 under Annexure-7 to be filed.
28	D- CMAPL/54480/2024	ADV.	2025-01-03	1. C.Copy of dismissal order not Filed
29	D- CMAPL/54988/2024	ADV.	2025-01-03	Place it after filing of dismissal order
30	D-ABLAPL/102/2025	ANIRUDHA DAS	2025-01-03	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.

31	D-WP(C)/54978/2024	SATYAJIT SAMAL	2025-01-03	1.D.C.fee of Rs.12/- not paid in cause title.2.Authorization with regard to swear affidavit on behalf of other petitioner not furnished.
32	D-BLAPL/113/2025	AMIT KUMAR NATH	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of FIR ,not correct in date chart. 2.D.C.fee Rs.50/- to be paid on V.nama
33	D-WP(C)/54979/2024	ARUN KUMAR PATRA	2025-01-03	1.Deficit C.fee of Rs. 22/- not paid on V.nama.
34	D-CMAPL/40/2025	IN PERSON	2025-01-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 2342 days 2.Authentication fee due on the Copy of Trial Court Judgement Rs 02-25 paise not paid
35	D-WP(C)/54501/2024	BIBEKANANDA BHUYAN	2025-01-03	Index not properly page marked. put up for SR after page mark of index.
36	D-CRLMC/39057/2024	DR. SUJATA DASH	2025-01-03	1.Page nos.22 and 23 not filed.2. Page no.11 and Page no.12 between one page not paginated.
37	D-WP(C)/54961/2024	BHABANI PRASAD MOHANTY	2025-01-03	.Receipt Showing Serv.copy To ct not Filed.
38	D-BLAPL/47/2025	RAMESH MAHARANA	2025-01-03	.Receipt Showing Serv.copy To cg not Filed.
39	D-WP(C)/55180/2024	SOMANATH MISHRA	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page -21 -23 not legible
40	D-WP(C)/54836/2024	KRISHNA CHANDRA SAHU	2025-01-03	Annexure -1 is not a neat copy .
41	D-BLAPL/115/2025	BHAGABAT PRASAD RATH	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision not correct. 2.Age of the petitioner and D.C.fee Rs.50/- for High Court Bar Welfare fund to be paid on V.NAMA.
42	D-WP(C)/54680/2024	GANESH PRASAD SAMAL	2025-01-03	1.Annexure-2 in book marks index and index of writ petition not correctly page marked.2.Mobile number and enrollment number of all the counsel in vakaltnama not furnished
43	D-BLAPL/174/2025	ABHILASH MISHRA	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflect in V.nama and also name of the executant in received from not reflected.
44	D-WP(C)/54377/2024	DEEPAK RANJAN PARIDA	2025-01-03	1.Affidavit is not proper since sl.no.2 appears to be wrong
45	D-WP(C)/54658/2024	BISWAJIT MAHARANA	2025-01-03	1.Xerox attested copy of order under Annex-1 filed but free copy thereof not filed.2.Page no.62 not legible.
46	D-WP(C)/55009/2024	BASUDEV BARIK	2025-01-03	1.Page no.14 and from page no.18 to 20 are not neat and legible.2.Page no. 23 is not furnished

47	D-CRLMC/39072/2024	DIBYAJYOTI SAHOO	2025-01-03	1. Page nos. 20_21 and 22 not legible.
48	D-WA/54776/2024	ASHWARIYA DASH	2025-01-03	Neat page nos. 53 and 54 be filed.
49	D-RVWPET/55152/2024	ADV.	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 31 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02-25- Paise not paid
50	D-ABLAPL/98/2025	MANAS KUMAR CHAND	2025-01-03	GR case no. not mentioned in synopsis.
51	D-WP(C)/54855/2024	BAIDHAR SAHOO	2025-01-03	. Name Of The Filing Advocate Not In Capital Letters In The Petition
52	D-BLAPL/66/2025	MANAS KUMAR CHAND	2025-01-03	Opp.No-2 not described.
53	D-WP(C)/69/2025	JYOTI RANJAN KHUNTIA	2025-01-03	Date of annex.5 mentioned in the index and petition not tally to annex.5 as annexed.
54	D-WP(C)/54848/2024	SUKANTA KUMAR NAYAK (2)	2025-01-03	Page no 14 is not legible .
55	D-WP(C)/54586/2024	CHANDAN MISHRA	2025-01-03	1. synopsis and date charts are not alphabetically paginated and also not marked in index. 2. Copy not served on S.C. (T)
56	D-WP(C)/54769/2024	M MALLESWARAM	2025-01-03	15-ALL PAPERS NOT PROPERLY SIGNED. Pg.1 to 13 not signed by the notary (ii) May be regd as CMP.
57	D-CONTC/53710/2024	ADV.	2025-01-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-WP(C)/54991/2024	ARUN KUMAR PATRA	2025-01-03	30-OTHER DEFECT (IF ANY) The name of the petitioners in date charts not correctly furnished.
59	D-WP(C)/54738/2024	SUJAY SHANKER SINGHDEO	2025-01-03	14-NOT PROPERLY INDEXED.
60	D-WP(C)/54362/2024	PADMANAV BHUTIA	2025-01-03	Annexure 3- 4- 5- 6- 7 not marked from page 25 to 35
61	D-BLAPL/118/2025	TUKUNA KUMAR MISHRA	2025-01-03	As per rejection order, name of the trial court not correct in the petition.
62	D-ABLAPL/52/2025	PRASANTA KUMAR SAHOO	2025-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
63	D-WP(C)/54973/2024	BHASKAR CHANDRA PANDA	2025-01-03	1. Authorization with regard to swear affidavit on behalf of the other petitioner not furnished.
64	D-CMAPL/71/2025	PRASANTA KUMAR TRIPATHY	2025-01-03	1. Period of Delay 6336 days 2. Prayer not proper
65	D-WP(C)/54971/2024	SATYAJIT SAMAL	2025-01-03	14-NOT PROPERLY INDEXED.
66	D-WP(C)/55016/2024	NAMITA PATTANAIK	2025-01-03	1. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2. Name Of The Filing Advocate Not In Capital Letters In The Petition

67	D-RSA/54725/2024	ATMAJIT MANMITH DAS	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs.2/- not Paid. Decree Rs.5/- not Paid
68	D-ABLAPL/149/2025	SAKTIDHAR MISHRA	2025-01-03	1.No.of F.I.R.under Annexure-1 not tally with petition.
69	D-WP(C)/54929/2024	SASWATI MOHAPATRA	2025-01-03	1.Petitioner No.2.Not Signed On V.Nama
70	D-WP(C)/54922/2024	HRUDANANDA MOHAPATRA	2025-01-03	PAGING OF INDEX_ SYNOPSIS and DATE CHART BE OMITTED
71	D-BLAPL/79/2025	SAROJ KUMAR PATNAIK	2025-01-03	Annexs.4 and 5 not averred in the petition.
72	D-BLAPL/198/2025	ARIJEET MISHRA	2025-01-03	1. Page nos. 7 to 10 not neat and legible.
73	D-CRLA/39475/2024	LALATENDU SAMANTARAY	2025-01-03	Receipt showing copy on SC Vigilance not filed
74	D-BLAPL/43/2025	RAJIV KUMAR MAHANTA	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
75	D-WP(C)/54782/2024	DR.PURUSOTTAM CHULI	2025-01-03	Pages 38 to 41_ 49 and 51 are not legible.
76	D-WP(C)/54720/2024	SUJAY SHANKER SINGH DEO	2025-01-03	prayer of petition not signed by advocate and date not furnished.
77	D-WP(C)/54285/2024	LALITENDU MISHRA	2025-01-03	Notarial fee of Rs30/- not paid in the affidavit.
78	D-WP(C)/54371/2024	HEMANTA KUMAR MOHANTA	2025-01-03	.Hologram of Rs.50/- not affixed on the V.nama.2.Age of the Respondent nos. 2 to 11 not furnished in the cause title.
79	D-WP(C)/54878/2024	ARIJEET MISHRA	2025-01-03	8-CAUSE TITLE NOT IN ORDER. In place of Daughter -The counsel for the Petitioner marked as Son in both V.NAMA and Cause Title.
80	D- CONTC/53439/2024	AMIT KUMAR NATH	2025-01-03	1. Period of Delay 275 days 2.Hologram Of Rs.50/- Not Paid On V.Nama.
81	D-WP(C)/54931/2024	KAPILA CHARAN NAYAK	2025-01-03	1.Hologram Of Rs.50/- Not Paid On V.Nama.
82	D- CRLMC/39219/2024	SIBA PRASAD SAHOO	2025-01-03	1. Provision of law not furnished in I.A. petition. 2. ICC case number not correctly furnished in prayer of the petition and para no.1 of I.A. petition. 3..Subject Code Not Furnished .
83	D-WP(C)/54825/2024	NIROD KUMAR SAHOO	2025-01-03	After page 152 of annexure -4 , pages are not correctly marked .
84	D-WP(C)/54293/2024	DEBENDRA NARAYAN PATTANAİK	2025-01-03	1.Synopsis and Date chart not alphabetically marked in the petition.2. page17 not neat and legible.3. page no 23 and 24 not neat
85	D-MACA/54387/2024	SOMNATH ROY	2025-01-03	statutory deposit not made
86	D-WP(C)/78/2025	KSHIROD KUMAR SAHOO	2025-01-03	Receipt Showing Serv.copy To it not Filed.
87	D-WP(C)/55100/2024	PADMANAVA BHUTIA	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1.Legible copy of page-27 and 28 to be filed.2.The name of the counsel and enrollment number in last page of writ petition not furnished.3.Capital letters and mobile numbers of all the counsel in vakaltnama not furnished.
88	D-WP(C)/54185/2024	SHAMBHU CHARAN NATH SHARMA	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-ABLAPL/73/2025	SURYAKANTA DWIBEDI	2025-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not legible.
90	D-WP(C)/238/2025	LALITENDU MISHRA	2025-01-03	1-COURT FEE IS DEFICIENT. Rs 12/- to be paid on petition
91	D-WP(C)/54867/2024	DEEPAK KUMAR PANI	2025-01-03	Neat and Legible copy of Annexure 1 series to be filed
92	D-CRLMC/39123/2024	MANAS KUMAR CHAND	2025-01-03	1.page no.59 not neat and legible.
93	D-CRLMC/39289/2024	AMLAN SHAKTI PAUL	2025-01-03	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fee Rs.1.10/ to be paid.
94	D-CONTC/53726/2024	ADV.	2025-01-03	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Code Wrongly indicated
95	D-WP(C)/54294/2024	DILIP KUMAR SAHU	2025-01-03	Court fee of Rs24/- payable, Rs6/- paid, Rs18/-to be paid.
96	D-CRLMC/39295/2024	ATMAJIT MANMITH DAS	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.83 not filed. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated 3..Petition not correctly addressed to Honorable Court
97	D-ABLAPL/140/2025	SANGRAM KESHARI ROUT	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Welfare fund of Rs. 50/- not paid on V.nama.
98	D-WP(C)/54969/2024	SMITA RANJAN PATNAIK	2025-01-03	1.Page no.23 not neat and legible.
99	D-WP(C)/54633/2024	BASUDEV BARIK	2025-01-03	Page no 17 and 18 are not legible .
100	D-BLAPL/110/2025	CHHABI BEHERA	2025-01-03	Name of father guardian of victim should not be mentioned as per standing order.Put up for further SR.
101	D-MACA/54657/2024	NIBEDITA MOHANTY	2025-01-03	statutory deposit not made
102	D-WP(C)/54496/2024	PRASANNA KUMAR RATH (1)	2025-01-03	1-COURT FEE IS DEFICIENT. Court fee of Rs 30/- payable, Rs6/- paid, Rs24/- to be paid.
103	D-WP(C)/55019/2024	NAMITA PATTANAIK	2025-01-03	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The

				Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
104	D-BLAPL/153/2025	SIMSON JENA	2025-01-03	Annexure 2 not page marked.
105	D-CRLREV/39443/2024	PRAVAT KUMAR NAYAK	2025-01-03	Prayer is not in conformity with Being aggrieved
106	D-WP(C)/54843/2024	GIRIJA PRASAD DUTTA	2025-01-03	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
107	D-BLAPL/127/2025	MANOJ KUMAR NAYAK	2025-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. LTI of Deponent name not mentioned in the affidavit and also IA.Page 44 not properly arranged. Name of the adv not mentioned capital letter in the v.nama and synopsis and date chart not mentioned in the I.A
108	D-WP(C)/54605/2024	CHANDAN MISHRA	2025-01-03	Synopsis and Date chart not alphabetically marked in the index and in the petition.2. copy not served on S.C (T).
109	D-WP(C)/54987/2024	DURGA PRASANNA MISHRA	2025-01-03	Mobile and enrollment numbers of all the counsel in vakaltnama not furnished.
110	D-CMP/55095/2024	SUKANTA KUMAR NAYAK	2025-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner/deponent does not match with the signature.
111	D-ABLAPL/109/2025	LAMBODOR ACHARI	2025-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 15 and 16 not neat.
112	D-ABLAPL/51/2025	ABHAS MOHANTY	2025-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
113	D-WP(C)/54730/2024	ARJUNA CHARANA BEHERA	2025-01-03	1- annexure -2 not filed. 2- page21,22, not legible
114	D-WP(C)/54792/2024	DR.PURUSOTTAM CHULI	2025-01-03	Pages 28 and 29 are not legible
115	D-BLAPL/131/2025	BIBEKANANDA MAHAPATRA	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflected in V.nama.
116	D-WP(C)/54974/2024	SATYAJIT SAMAL	2025-01-03	1.D.C.fee of Rs.48/- not paid in cause title.2.Page nos.12 and 13 not legible.3.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished.
117	D-RSA/54800/2024	KIRTAN BADHEI	2025-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.1115/- to be Paid. 2.Authentication fee due on the Appellate Court Judgement Rs.2/-not paid. Decree Rs.5/- not Paid. 3. Valuation not furnished in the memo of the Appeal.
118	D-BLAPL/164/2025	SULOCHANA PATRO	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

119	D-ABLAPL/135/2025	BIBEKANANDA MAHAPATRA	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. provision not correct. 2. side of the page no.10 not neatly legible.
120	D-MACA/54169/2024	BIBEKANANDA UDGATA	2025-01-03	statutory deposit not made
121	D-WP(C)/54700/2024	KODANDA KUMAR BHUYAN	2025-01-03	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation of the Petitioner No 12 not correctly Mentioned.(2) According to PIL Rules it is not Maintainable due to representation by the Petitioner filed not exceed the due time.(3) Deficit Court fee Rs 900/- to be filed.
122	D-WP(C)/54399/2024	MAHENDRA KUMAR SAHOO	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner in writ petition is not tally with affidavit.
123	D-CRLMC/128/2025	BIPLABA P.B. BAHALI	2025-01-03	Provision of law not correctly furnished.
124	D-RPFAM/52494/2024	BIRAJA SANKAR MISHRA	2025-01-03	Being aggrieved by the order_ grounds and good ground certificate not furnished.
125	D-WP(C)/55026/2024	JAGAMOHAN PATTANAIK	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
126	D-ABLAPL/176/2025	DEBA PRASAD DAS	2025-01-03	8-CAUSE TITLE NOT IN ORDER. .Receipt Showing Serv.copy To Vigilance not Filed.
127	D-ABLAPL/80/2025	SAMBEET PATTANAYAK	2025-01-03	14-NOT PROPERLY INDEXED.
128	D-ABLAPL/150/2025	ARUN KUMAR BEHERA	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date not mentioned on V.Nama.
129	D-WP(C)/51440/2024	RABINDRA NATH PRUSTY	2025-01-03	1.the name of father of opp.party No.5 not furnished.2.The age of opp.party Nos.5 to 10 not furnished
130	D-BLAPL/255/2025	SANDEEP RAJ PANDA	2025-01-03	Honble Court not tally with cause title and Rejection order.
131	D-WP(C)/54709/2024	GOKULANANDA SAHU	2025-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 to 33 not neat.
132	D-CRLA/39474/2024	DEVASHIS PANDA	2025-01-03	Copy of impugned It not an authenticated one
133	D-CRLMC/39448/2024	BASUDEV PUJARI	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-ABLAPL/165/2025	JNYANANANDA PANDA	2025-01-03	1. Page no.10 not neat and legible. 2..Receipt Showing Serv.copy To Vigilance not Filed.

135	D-CRLMC/39142/2024	LINGARAJ SARANGI	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Mahila PS Case No.140/2016 mentioned in the synopsis does not tally with cause title.2.pleader notice 20.10.2024 mentioned under Annex-5 does not tally with the Index and averments-14 of the petition.
136	D-CMAPL/55057/2024	ADV.	2025-01-03	1.C.Copy of dismissal order not Filed
137	D-WP(C)/54655/2024	BASUDEV BARIK	2025-01-03	Petition not correctly addressed to Honorable Court
138	D-MACA/54460/2024	SUBRAT SATPATHY	2025-01-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 36 days.
139	D-BLAPL/123/2025	PRASANNA KUMAR MISHRA	2025-01-03	1. One party in the petition but not correct in index.2. Name of trial court not correct as per rejection order.
140	D-CRLMP/39228/2024	KODANDA KUMAR BHUYAN	2025-01-03	PAGE NOS 28. 69 TO 78. 109 TO 111. 119.157 TO 165 NOT NEAT and LEGIBLE
141	D-WA/53622/2024	HEMANT KUMAR MUND	2025-01-03	1. Period of Delay 25 days delay.
142	D-CMAPL/134/2025	BIPLAB KUMAR DASH	2025-01-03	1. C.Copy of dismissal order not filed 2.Date of dismissal order not correctly furnished in the first page
143	D-CMP/54910/2024	GOPAL KRUSHNA MOHANTY	2025-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 .C .copy of impugned order not filed but xerox attested copy of same filed is under annexure - 12 . . 2 .Impugned order mentioned in prayer appears to be not correct . 3 . Certificate furnished in c . m . p is not correct . 4 . page -67 -68 -71 to78 of annexuer -4 are not neat copies .
144	D-WP(C)/54607/2024	BASUDEV BARIK	2025-01-03	1.page no 21 and 23 not neat and legible. 2..Petition not correctly addressed to Honorable Court
145	D-WP(C)/55116/2024	PADMANAVA BHUTTA	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Legible copy of page-28 and 29 to be filed.2.Hologram of Rs.50/ not affixed on vakaltnama.3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
146	D-ABLAPL/136/2025	AKASH BHUYAN	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. provision of law not correct.2.page nos. 11-12 and 14 are not partially legible.
147	D-BLAPL/112/2025	SADASIVA PATRA	2025-01-03	Opp. party(vig.) not mentioned in file. 2..Receipt Showing Serv.copy To Vigilance not Filed.
148	D-BLAPL/232/2025	BHAWANI SANKAR PANIGRAHI	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

149	D-WP(C)/75/2025	JYOTI RANJAN KHUNTIA	2025-01-03	Name of the petitioner wrongly described in the synopsis and date chart.
150	D-WP(C)/54682/2024	DILLIP KUMAR SAHU	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-7 in book marks index and index of writ petition not correctly numbered. 2. Legible copy of page-26_27 and 28 to be filed. 3. The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished.
151	D-WP(C)/54286/2024	ADYASIDHI MISHRA	2025-01-03	Date mentioned under annexure-6 not tally with the avarment of the writ petition.
152	D-WP(C)/54481/2024	KARUNAKAR GAYA	2025-01-03	Annexure 4 is wrongly shown as Annexure 2 in the Index.
153	D-WP(C)/54899/2024	SANJIB MOHANTY	2025-01-03	.Receipt Showing Serv.copy To School and Mass Education not Filed.
154	D-CMAPL/232/2025	AJIT CH MOHAPATRA	2025-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy dismissal order not filed
155	D-BLAPL/177/2025	ANSHUMAN PANDA	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
156	D-CRLMC/39309/2024	SURJYANARAYAN SAHU	2025-01-03	14-NOT PROPERLY INDEXED. 1. As per index Annexure not correctly furnished at page no.3 line no.2. 2. Certified copy of FIR annex-2 not filed.
157	D-WP(C)/54990/2024	PRAFULLA CHANDRA DAS	2025-01-03	1.Xerox attested copy of order under Annexure-1 filed but c.copy there of not filed. 2. Mobile number of all the counsel in vakaltnama not furnished. 3. Paragraphs of writ petition not correctly furnished. 4. Authorization with regard to swear the affidavit on behalf of another petitioner not furnished
158	D-BLAPL/122/2025	SANJIB KUMAR BHANJADEO	2025-01-03	P.S. NO.156 (14) DTD. 15-9-2013 in rejection order not tally with synopsis and petition.
159	D-CMP/54849/2024	SMRUTI PRASAD SAHOO	2025-01-03	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .13.20 paisa not paid on annexure -2 .
160	D-WP(C)/55186/2024	SOMANATH MISHRA	2025-01-03	.Subject Code Not Furnished .
161	D-ABLAPL/108/2025	SAKTIDHAR MISHRA	2025-01-03	G.R case no . not correctly mentioned in file as per FIR.
162	D-BLAPL/158/2025	TUKUNA KUMAR MISHRA	2025-01-03	1. Name of Lower pending court in rejection order under Annexure-2 not correctly furnished in the petition.
163	D-WP(C)/54869/2024	JIBAN RANJAN DASH	2025-01-03	Page No 12_14 and 15 are not Legible
164	D-WP(C)/54844/2024	PRAFULLA KUMAR KAR	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Advocate welfare fee of RS 15/- to be paid .

165	D-CMP/151/2025	BYOMOKESH SAHOO	2025-01-03	ONE NARAYNA MIRDHA NOT MADE PARTY IN THIS CASE
166	D-MACA/54707/2024	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-01-03	1. Period of Delay 23 days. delay.
167	D-CRLMC/139/2025	AMITABH MISHRA	2025-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of order under annex-4 not filed. 2. Nomenclature not furnished in V.nama.
168	D-ABLAPL/196/2025	ARIJEET MISHRA	2025-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
169	D-WP(C)/54852/2024	AMIYA RANJAN SETHY	2025-01-03	.Name Of The Filing Advocate Not In Capital Letters In The Petition
170	D-WP(C)/54986/2024	KUNAL KUMAR SWAIN	2025-01-03	Page Nos 33- 34- 36- 38 are not neat.
171	D-CRLMC/39296/2024	ATMAJIT MANMITH DAS	2025-01-03	1.Certified copy of annex-5 not filed. 2.Petition not correctly addressed to Honorable Court
172	D-CMP/54930/2024	SMITA RANJAN PATNAIK	2025-01-03	Documents filed as per index are not rightly annexure marked . put up for further s .r after removal of such defects .
173	D-WP(C)/54087/2024	SUSANTA KUMAR NATH	2025-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED DATE OF ACCEPTENCE NOT STATED IN V NAMA
174	D-WP(C)/54331/2024	MAHENDRA KUMAR SAHOO	2025-01-03	Pages nos 14 and 15 not legible
175	D-CRLMC/39217/2024	AMULYA RATNA PANDA	2025-01-03	1. Page no. 13 not legible.
176	D-BLAPL/156/2025	AMITAV TRIPATHY	2025-01-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
177	D-WP(C)/54742/2024	BASUDEV BARIK	2025-01-03	1- annexure -2 not correctly page marked. 2- page19-20 not legible.
178	D-WP(C)/54729/2024	ATMAJIT MANMITH DAS	2025-01-03	page 39 not legible
179	D-MACA/54159/2024	RIMJHIMBALA PATI	2025-01-03	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 76 days 2.D.C.F. of Rs 27,205/ to be paid
180	D-CRLMP/217/2025	SATYAJIT MOHAPATRA	2025-01-03	PAGING OF INDEX_ SYNOPSIS and DATE CHART BE OMITTED
181	D-RVWPET/55051/2024	DILLIP KUMAR MOHANTY	2025-01-03	Synopsis and Date Chart not filed
182	D-WP(C)/55184/2024	HARI KRUSHNA PANIGRAHI	2025-01-03	page -76 not legible

183	D-WP(C)/54777/2024	NABEEN KUMAR RATH	2025-01-03	This may be registered as C.M.P.
184	D-ABLAPL/173/2025	LALIT KUMAR MAHARANA	2025-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 8 and 9 not neatly legible. 2 Name in Capital letters signing Advocate not indicated in front page of petition. 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
185	D-BLAPL/39135/2024	JYOTIRMAYA SAHOO	2025-01-03	T.R. No. 134/2022-(FTSC) in synopsis and petition ,not found in rejection order.
186	D-WP(C)/54850/2024	ANJAN KUMAR BISWAL	2025-01-03	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Page no 19 not legible.
187	D-WP(C)/54718/2024	GEETA RANI MALLICK	2025-01-03	Date of application mentioned in the index and petition under annex.4 not tally to annex.4 as annexed.
188	D-CRLMC/38996/2024	RAMAKANTA NAYAK	2025-01-03	COPY OF ANNEXURE -3 AS STATED IN PRAYER NOT FILED
189	D-WP(C)/54938/2024	BHABANI PRASAD MOHANTY	2025-01-03	Receipt Showing Serv.copy To ct not Filed.
190	D-WP(C)/54995/2024	BASUDEV BARIK	2025-01-03	Page 13 and 21 not neat.
191	D-WP(C)/54089/2024	SAROJ KUMAR DASH	2025-01-03	NEAT COPY OF PAGE NO 11 TO BE FILED
192	D-WP(C)/54919/2024	LINGARAJ SARANGI	2025-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. IN AFFIDAVIT OF PETITION OCCUPATION OF THE PETITIONER NOT MENTION
193	D-CRLMC/38981/2024	RAMANI KANTA PATTANAİK	2025-01-03	Receipt Showing Serv.copy To Vigilance not Filed
194	D-WP(C)/55003/2024	NRUSINGH CH. ROUT	2025-01-03	Date of annex.10 mentioned in the index and petition not tally to annex.10 as annexed.
195	D-MACA/50580/2024	ADAM ALI KHAN	2025-01-03	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 112 days

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 03-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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